

DIVISION BENCH

ITEM NO.140

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.35/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PAUL VISION INDIA PVT. LTD V/S ROC, KANPUR & ANR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta, Proxy for : *For the Petitioner*
Sh. Vimal Kumar Pandey, Adv.

Sh. Shivendra Bahadur, CGSC : *For the RoC*

Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*
with Sh. Niraj Kumar Singh, Adv.

ORDER

Ld. Counsels representing their respective parties are present physically.

- 1.** Ld. Counsels representing the ROC as well as the Income Tax Department seek and are granted two weeks time to file their reports/ replies by serving an advance copy to the other side.
- 2.** Thereafter, the rejoinder if any, be filed by the Petitioner within a period of one week.
- 3.** Let the matter be adjourned for further hearing on 9th May, 2024 and to be taken up at 02:30 PM.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th April, 2024

Kavya Prakash Srivastava
(Stenographer)